

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Customs Appeal No. 20811 of 2022

(Arising out of Order-in-Original No.COC-CUSTOMS-000-COM-08/2022-23 dated 27.09.2022 and Corrigendum [F.No.S.66/05/DRI/2021-22/CCU-CUS] dated 02.11.2022 passed by the Commissioner of Customs, Cochin.)

Rajan Varghese
M/s. Vattoli Nirmala Hi-Print Private Limited
2/129-A, Near West Fort Junction,
Thrissur- 680 004.
Kerala.

....Appellant

VERSUS

Commissioner of Customs,
Customs House,
Willington Island,
Cochin – 682 009.

....Respondent

APPEARANCE:

Shri Baby.M.A, Advocate for the Appellant

Shri M. A. Jithendra, Asst. Commissioner (AR) for the Respondent

CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)

DATE OF HEARING: 12.08.2024
DATE OF DECISION: 12.08.2024

This appeal is allowed. For Order, see order of date in
Customs Appeal No.20083 of 2023.

(D. M. MISRA)
MEMBER (JUDICIAL)

(R. BHAGYA DEVI)
MEMBER (TECHNICAL)